त्ब्रुसीस के बड़ियास चुर्व यांव में दो ट्रांसफार्मर प्रतिष्टापित करने की व्यवस्था है।

(बं) इन दोनों ट्रांसफामेरो में से प्रस्येक की क्षमता 100 के बी ब्रिंग है। राजस्थान राज्य बिजली बोर्ड ने सूचित किया है कि इनमें से एक ट्रासफामेर लगाया जा चुका है। बिजली की मांग के आधार पर दूसरा ट्रासफामेर भी बाद मे प्रतिष्ठापित कर दिया जाएगा।

National Highways of States

1205. DR. LAXMINARAYAN PANDEYA: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state:

- (a) whether national highway passes through various States of the country,
- (b), if so, the names of those States and the length of the national highway in each State; and
- (c) the State-wise annual amount given for the maintenance of the highway?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

- (b) A statement showing the length of existing National Highways in the various States is attached at statement I.
- (c) A provision of Rs. 22 crores has been made in the budget estimate for 1977-78. Maintenance and Repairs requirements depend upon a number of factors such as terrain, traffic, rainfall, type of soil, distance of stone quarries, needs of flood damages and special repairs etc. In the light of this position, allotment of funds for maintenance and repairs of National Highways also vary from State to State. Out of the sum of Rs. 22 crores available for maintenance and repairs of National Higways in 1977-78 a sum

of Rs. 2055.86 lakhs has been so farallotted as indicated in statement IL the balance being available for future releases to meet the requirements of further floods, special repairs etc.

Statement-I

Sl. Name of t	Total length in Kms.					
1. Andhra Prade	. Andhra Pradesh					
2. Assam .				1468		
3. Bihar .			•	2117		
4. Chandigarh				24		
5. Delhi ' .				72		
6. Goa				229		
7. Gujarat .	•	•		1352		
8. Haryana .				68 t		
9. Himachal Pra	630					
10. Jammu & Kas	hmir		•	641		
11. Kerala .	•	•		784		
19. Karnataka			*	1996		
13. Madhya Prade	sh			2670		
14. Maharashtra	•			2861		
15. Manipur			•	211		
16. Meghalaya	•	•	٠	345		
17. Nagaland			•	113		
18. Orissa .		•		1649		
19. Punjab .			•	913		
20. Rajasthan	•		٠	2157		
21. Sıkkim .			•	62		
22. Tamil Nadu		•	•	1749		
23. Tripura .				200		
24. Uttar Pradesh				2328		
25. West Bengal		•		1419		
То	TAL			28970		

Statement II

Sl. Name of t No.	•	Allotment so far made ' (in lakhs of rupees)		
1. Andhra Pradesh				162-46
2. Assam .				124.86
3. Bihar .				279-16
4. Chandigarl	ı .			1.60
5. Delhi .				28.33
6. Goa .				11-75
7. Gujarat .				116-14
8. Haryana .	•			83.04
g. Himachal I	radesh			36.65
10. Jammu & F	Cashmir			6-25
11. Karnataka				118-69
12. Kerala .				56. 55
13. Madhya Pr	adesh			122.37
14. Maharasht	ra .	٠,		177-20
15. Manipur				28-73
16. Meghalaya				22-81
17. Nagaland .				0.09
18. Orissa .				82-30
19. Punjab .				53.83
20. Rajasthan				130.73
21. Tamil Nad	u.			121-11
22. Uttar Prad	esh .			158-34
23. West Benga	d .			117.00
24. Ferry service	e at Bra	hmap	utra	M. W M M M M M M M.
at Pandu			•	6.35
25. Border Ro Board fo	r mainte	nance	of	
H. N. 39 Nagaland		our .	and	9.43

TOTAL . . 2055-86

Pre_Mature Retirement of Naval Officers

1206. SHRI BAPUSAHEB PARULE-KAR: Will the Minister of DEFENCE be pleased to state:

- (a) whether officers in the Defence Services can voluntarily retire after putting in 20 years of service approximately;
- (b) whether there is an increasing tendency amongst Naval Officers to opt premature retirement and if so, what are the reasons therefor; and
- (c) what is the number of Naval officers who have retired prematurely during the last three years—year-wise and rank-wise and the reasons for their premature retirement?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Defence Service officers are not entitled to claim premature retirement as a matter of right at any time. Applications for premature retirement received from officers are examined on merits, irrespective of the length of service put in by them.

(b) Because of good prospects of employment in merchant shipping some naval officers do want to retire pre-maturely.

		1975	1976	1977
Rear Admiral		1	3	ι
Captain .		4	7	14
Commander		21	17	8
LCDR & below.	42	28	17	
		68	55	40

Reasons for pre-mature retirement

- (a) Supersession for promotion.
- (b) Compassionate grounds.
- (c) Absorption in public sector
- (d) Absorption in public sector undertakings.
- (e) Medical grounds.